

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:3164

ANSWERED ON:24.04.2012

REVIEW OF PYKKA SCHEME

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**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has recently reviewed the functioning of the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme;
- (b) if so, the outcome thereof;
- (c) the deficiencies noticed so far in the implementation of the scheme;
- (d) the remedial steps taken/proposed to be taken by the Government to make this scheme more effective; and
- (e) the steps taken by the Government for allowing Members of Parliament to recommend certain works under this scheme under MPLADS?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

- (a) A workshop was held in Gwalior on 10th and 11th April, 2012 to elicit the views of the states on Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), but no comprehensive review of the Scheme has been done so far.
- (b) to (d) Do not arise.
- (e) Government has issued a circular on 15.03.2012 regarding converging 'Member of Parliament Local Area Development Scheme (MPLADS)' with 'Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)'. Under the convergence method, MPs may recommend under MPLADS, works such as development of playfields including leveling of playgrounds, construction of boundary wall, etc. in villages and blocks.